

state the number of cases lodged before the Railway Magistrates due to misuse of warrants by the Military Officers on the Northern Railway during 1957-58?

The Deputy Minister of Railways (Shri Shahnawaz Khan): The information is being obtained and will be laid on the table of the House.

Extension of service

3636. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether Government have decided to retain some gazetted officers in service beyond 55 years of age on Indian Railways; and

(b) if so, how many such officers were granted extension of service during 1957-58 and for what period?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No such general decision has been taken. Each case is considered on its merits.

(b) 23 officers have been granted extension of service during 1957-58 and the duration of their extension of service ranges from 1 month to 2 years.

Surgical Family Planning Operations in Punjab

3637. Shri Daljit Singh: Will the Minister of Health be pleased to state whether the Punjab Government are giving financial help to those who agree to undergo surgical family planning operations?

The Minister of Health (Shri Karmarkar): No financial assistance is given by the Government of Punjab for sterilization operations.

Wireless Staff, Northern Railway

3638. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the total amount paid as over time wages to the wireless staff on

Northern Railway during 1957-58; and

(b) the various kinds of amenities provided in the wireless and telegraph offices on the Northern Railway?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Nil.

(b) Amenities such as lights, fans, drinking water etc. and khas khas tatties during summer, are provided.

Scheduled Castes and Scheduled Tribes in Punjab

3639. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Posts gradewise of the reserved quota for Scheduled Castes and Scheduled Tribes had been filled up in Jullundur and Ambala Postal divisions during 1956-57 and 1957-58; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes, to a large extent except in the case of Scheduled Tribes. A statement showing the number of vacancies grade-wise reserved for and filled by Scheduled Castes and Scheduled Tribes in Jullundur and Ambala Postal Divisions during 1956-57 and 1957-58 is placed on the Table of the Saba. [See Appendix IX, annexure No. 30]

(b) Due to non-availability of suitable candidates belonging to Scheduled Castes and Scheduled Tribes.

Transport facilities

3641. Shri P. G. Sen: Will the Minister of Railways be pleased to state the average quota of supply of wagons fixed per day in 1956 and 1957 and the actual supply of wagons made per day during the period and upto March, 1958 to Pakur Railway Station for transport of stone?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The average quotas for supply in 1956 and 1957 were 116 and 125 wagons daily respectively. The actual daily average supply of wagons during 1956, 1957 and 1958 upto March 1958 has been 85, 84 and 97 wagons respectively. Loading from this Station is affected by the following factors:

- (1) The quotas are distributed according to the various interests such as State Governments, Projects, etc. and indents are not always available in accordance with this distribution. Indiscriminate loading on whatever account the consignors wish is not possible, as this will lead to congestion.
- (ii) A proportion of the traffic, mainly the traffic for North Bihar moves *via* transshipment points. Operating restrictions in booking *via* these points sometimes become necessary on account of shortage of labour, etc.
- (iii) On occasions, there have not been enough indents for the up directions; the capacity thus rendered spare could not be utilised for stations in the down direction as this would have resulted in congestion at the terminals.

12.00 hrs.

PAPERS LAID ON THE TABLE

APPRAISAL AND PROSPECTS OF SECOND FIVE YEAR PLAN

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, I beg to lay on the Table a copy of the Memorandum on 'Appraisal and Prospects of the Second Five Year Plan'. [Placed in the Library. See No. LT-705/58].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

Sir, I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

(1) Supplementary Statement No. III.—Fourth Session, 1958 of Second Lok Sabha. [See Appendix IX, annexure No. 31].

(2) Supplementary statement No. VI.—Third Session, 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 32].

(3) Supplementary statement No. XII—Second Session 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 33].

(4) Supplementary Statement No. XII—First Session, 1957 of Second Lok Sabha. [See Appendix IX, annexure No. 34].

(5) Supplementary Statement No. VII, Fourteenth Session 1956 of First Lok Sabha. [See Appendix IX, annexure No. 35].

REPLIES TO MEMORANDA ON DEMANDS FOR GRANTS (RAILWAYS)

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Sir, I beg to lay on the Table a copy of the statement containing replies to certain memoranda received from members in connection with Demands for Grants (Railways) 1958-59. [Placed in the Library. See No. LT-711/58].

NOTIFICATION ISSUED UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

- (1) G.S.R. No. 264, dated the 17th April, 1958 rescinding the Bombay Wheat (Sale Control)